



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.5109/IC(A)/2010
F. No.CIC/MA/A/2009/000903
Dated, the 3rd February, 2010

Name of the Appellant: Shri. Lal Babu Ravidas

Name of the Public Authority: Bokaro Steel Plant

Facts: ⁱ

1. The appellant was heard on 3/2/2010.
2. The appellant has grievances regarding his promotion. During the hearing, he stated that the information furnished to him is incomplete and misleading. He alleged that the respondent has not complied with the Court order and that the matter relating to his promotion is pending before the Court for adjudication.

Decision:

3. There is no denial of information u/s 8(1) of the Act. Nor there are any provisions in the Act for redressal of grievances of the employees of the respondent.
4. Since the appellant has already approached the Court for securing justice in the matter of alleged discrimination in promotion, it may be hoped that his grievances would be redressed

ⁱ ***“If you don’t ask, you don’t get.” - Mahatma Gandhi***

5. With these remarks, the appeal is disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Sh. Lal Babu Ravidas, Qr. 2727, Street-40, Sector-8/C, Bokaro Steel City- 827 009.
2. Ms Neeta Baa, CPIO, Bokaro Steel Plant, Ispat Bhawan, Bokaro Steel City- 827 001. Distt. Bokaro, Jharkhand.
3. The Appellate Authority, Bokaro Steel Plant, Ispat Bhawan, Bokaro Steel City- 827 001. Distt. Bokaro, Jharkhand.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle